

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD – TRAINING PROGRAMMES** – Training programme on “Change Management for the Judicial Officers – Ubuntu Linux 14.04 Training Programme-2015” to the Judicial Officers working in Nizamabad District – Rescheduled to 26.09.2015 and 27.09.2015 from 05.09.2015 and 06.09.2015 – **ORDERS - ISSUED.**

- REF:** 1. Letter ROC.No.388/2015/APJA-Sec'bad, dated 06.07.2015 from the Director (FAC), A.P. Judicial Academy, Secunderabad.  
2. Letter Roc.No.1749/2012-CPS, dated 13.07.2015 from the Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.  
3. High Court's Proceedings Roc.No.4191/2015-B.Spl., dated 25.07.2015.  
4. Letter Roc.No.388/2015/APJA-Sec'bad, dated 22.09.2015.  
5. Letter Roc.No.1749/2012-CPS, dated 23.09.2015 from the Joint Registrar, High Court of Judicature at Hyderabad.

**ORDER ROC.No. 4191/2015-B.SPL. DATED: 23.09.2015.**

**The High Court is pleased to pass the following Order:**

All the Judicial Officers working in Nizamabad District, who are nominated to participate in the training programme on “Change Management for the Judicial Officers – Ubuntu Linux 14.04 Training Programme-2015” for two days on Saturday and Sunday for Spell-IV i.e., on 05.09.2015 and 06.09.2015 at Nizamabad, in the High Court's Proceedings 3<sup>rd</sup> cited, are informed that the said training programme is rescheduled to be conducted on 26.09.2015 and 27.09.2015 at Nizamabad and the nominated officers are hereby directed to attend the said training programme as rescheduled without fail.

The Ubuntu-cum-CIS Master Trainers and Ubuntu Master Trainers viz., (1) Sri D.Hemanth Kumar, Senior Civil Judge, Mancherial, Adilabad District, (2) Sri Ch.Jithendar, Junior Civil Judge, Bellampalli, Adilabad District, (3) Sri V.Srinivasa Sivaram, Administrative Officer, A.P. State Legal Services Authority, Hyderabad and (4) Sri D.Ramakanth, IV Addl. Chief Metropolitan Magistrate, Hyderabad, who have already been nominated to conduct the two day training programme on Ubuntu Linux Operation System for Spell-IV i.e., at Nizamabad, in the High Court's Proceedings 3<sup>rd</sup> cited, are hereby permitted to conduct the said training programme on 26.09.2015 and 27.09.2015 at Nizamabad. The concerned Prl. District and Sessions Judges are directed to make necessary relief arrangements with regard to above said Master Trainers who have been nominated to conduct the training programme at Nizamabad on 26.09.2015 and 27.09.2015.

  
**REGISTRAR (VIGILANCE)**

To

1. The Director, A.P. Judicial Academy, Secunderabad.
2. The Central Project Coordinator, High Court of Judicature at Hyderabad.  
**(With a request to direct the concerned to place the proceedings in the High Court's Website under General information)**
3. The Prl. District and Sessions Judge, Nizamabad.
4. The Prl. District and Sessions Judge, Adilabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
7. The District Treasury Officer, Nizamabad.

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